

**OFFICE OF THE DISTRICT JUDGE, SOUTH 24 PARGANAS, ALIPORE**

**NEZARATH DEPARTMENT**

Order No. **110-ND** Dated Alipore the 29<sup>th</sup> Day of November, 2019


In view of the Resolution taken by the Vehicle Committee, dated, the 26<sup>th</sup> Day of November, 2019, the following arrangements have been made for 'to and fro journey' to the office and residence of the Judicial Officers using official hired vehicles (pool car) of this Judgeship :-

Sl. No.	Car No.	Car Owners Details		Drivers Details		Judicial Officer User	Garage At	Pick Up Points
		Name	Contact No.	Name	Contact No.			
1	WB-02Z-7214	Samir Chakraborty	8240841897	Ananda	9609195669	1 <sup>st</sup> ADJ, 5 <sup>th</sup> JM & 4 <sup>th</sup> Munsiff	Bijoygarh	Kamalgachi, Ganguly Bagan.
2	WB-06D-9969	Kakoli Chatterjee	9433582946	Biswanath	6290286075	1 <sup>st</sup> JM, 10 <sup>th</sup> JM & ADJ (On Prob.)	Behala Sakher Bazar	Behala.
3	WB-04G-5692	Debojyoti Chatterjee	9433582946	Kartick	9875494154	10 <sup>th</sup> ADJ, 1 <sup>st</sup> Munsiff & 3 <sup>rd</sup> Munsiff	Behala Sakher Bazar	Behala.
4	WB-02L-7360	Rakesh Sarkar	9163100871	Rakesh Sarkar	9163100871	1 <sup>st</sup> FTC, CBI 2, 6 <sup>th</sup> JM & 5 <sup>th</sup> Munsiff	Behala 14 No.	Prince Anwar Shah Road, Garfa, Keyatala.
5	WB-12B-1694	Sahid Sekh	7449512632	Sahid Sekh	7449512632	7 <sup>th</sup> JM, 4 <sup>th</sup> FTC & 9 <sup>th</sup> SJ	Thakurpukur	Sahapur Housing & Minto Park.
6	WB-11C-3471	Amal Das	9830629609	Amal Das	9830629609	12 <sup>th</sup> ADJ, 13 <sup>th</sup> ADJ & 4 <sup>th</sup> SJ	Howrah	Howrah.
7	WB-11C-4503	Sanjib kr. Hazra	8697529195	Rohit Shaw	8582970169	8 <sup>th</sup> ADJ, 2 <sup>nd</sup> Munsiff, 1 <sup>st</sup> SJ & 7 <sup>th</sup> SJ	Howrah Maidan	Howrah Stn.
8	WB-11B-1558	Shakil Ahmed	9883234809	Shakil Ahmed	9883234809	15 <sup>th</sup> ADJ, 8 <sup>th</sup> FTC & 4 <sup>th</sup> ADJ	Howrah	Ichapur & Dumurjala.
9	WB-06K-8533	Jayanta Dey	9830193808	Nakir Alam	6290448010	District Judge	Howrah	Uttarpara.
10	WB-11C-2989	Gopal Ch. Das	9674046212	Md. Firoz	9874582312	11 <sup>th</sup> ADJ, 17 <sup>th</sup> ADJ, 2 <sup>nd</sup> FTC & 3 <sup>rd</sup> FTC	Santragachi	Kalibabu Bazar, Howrah Maidan, Ghosh Para & Uttarpara.
11	WB-11C-5833	Mithul Das	9830192829	D Yogesh	8420597985	6 <sup>th</sup> Munsiff, 5 <sup>th</sup> FTC & E.C. Court	Santragachi	Danesh Sk Lane, Howrah & Minto Park (Housing).
12	WB-06K-8533	Jayanta Dey	9830193808	Subrato	9051507123	CJM	Salt Lake	Baguihati.
13	WB-19D-1369	Jayanta Dey	9830193808	Jayanta Dey	9830193808	9 <sup>th</sup> JM, 2 <sup>nd</sup> ADJ, 2 <sup>nd</sup> JM & 6 <sup>th</sup> FTC	Ruby	New Town, Salt Lake (Baisakhi), Ultadanga & Salt Lake.
14	WB-11B-4552	Ranjit Ghosh	9836059839	Samir	8334931320	2 <sup>nd</sup> SJ, 3 <sup>rd</sup> JM & JM (On Prob.)	Baguihati	New Town (Akansha), Bangur(Jessore Road), Ultadanga & Beliaghata.
15	WB-12D-4662	Kala Chanda Saha	9883181422	Ananda	6290798281	6 <sup>th</sup> ADJ & 3 <sup>rd</sup> ADJ	Santragachi	Lake Town (bangur) & Behala.
16	WB-12D-6247	Sumit Bhowmick	9836012490	Sumit Bhowmick	9836012490	ACJM & ADJ (On Prob.)	Santragachi	Tollygunge.
17	WB-12D-4243	Dipansita Mahapatra	9903332329	Sk Sabed	7450082891	Registrar & CBI 1	Santragachi	Sealdah.
18	WB-11D-9046	Samir Aditya	9073052746	James Joseph	8335853666	Judge, Com. Court	Santragachi	Howrah Mandirtala.

Terms & Conditions

1. That the Log-Book of the vehicles shall be signed everyday by the senior most Judicial Officer using the vehicle and in his absence the next senior most officer, using the vehicle
2. There shall be no change of assigned route of the vehicle to another route except in exigency.
3. There shall be no double shift of vehicles except in exigency. If there is any double shift then the Judicial Officer using the vehicle in the second shift shall sign on the Log-Book separately with details.
4. No vehicle shall wait for Judicial Officer in a particular place for more than 5 (Five) minutes and the vehicle shall not leave the Court later than 6:00 pm.
5. Any Judicial Officer using the vehicles for any other purpose apart from transport to Office and Residence shall make separate endorsement in the Log-Book for the extra mileage and shall not detain the vehicles unnecessarily.
6. The arrangement shall take effect from 2<sup>nd</sup> December, 2019.

Inform all concerned accordingly.



District Judge,  
South 24 Parganas, Alipore

**Memo No. 606-ND, Dated the 29<sup>th</sup> day of November, 2019**

Copy forwarded for information and necessary action to :

1. The Chairman, Vehicle Committee, District Judge's Court, South 24 Parganas, Alipore
2. All Judicial Officers using Office Hired Vehicles (Pool Car), District Judge's Court, South 24 Parganas, Alipore
3. Registrar-in-Charge, Accounts Department/Nezarath Department, District Judge's Court, South 24 Parganas, Alipore
4. All Pool Car Owners (Samir Chakraborty/ Kakoli Chatterjee/ Gopal Chandra Das/Debojyoti Chatterjee/Amal Das/Sanjib Kr. Hazra/Shakil Ahmed/Sahid Sekh/Rakesh Sarkar/Jayanta Dey/Mithul Das/Ranjit Ghosh/Kala Chand Saha/Sumit Bhowmick/Dipansita Mahapatra/Samir Aditya)



District Judge,  
South 24 Parganas, Alipore